BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

WESTERN ZONE BENCH, PUNE

Original Application No. 17/2021 (WZ)

Tanaji Balasaheb Gambhire	---	Applicant(s)
Versus		
Union of India & Ors.	---	Respondent(s)

NOTARY
MANGALA N. WAKHARE PUNE CITY MAHARASHTRA REG NO. 15781 EXPIRY DT. 05/12/2024
GOVERNMENT OF INDIA

Affidavit on behalf of the Joint Committee

I, V. V. Killedar, age about 49 years, Occupation – Service, the Sub-Regional Officer of the M.P.C. Board at Pune – II having my office address at 2nd Floor, Jog Center, Wakdewadi, Pune - 411003, on behalf of the Joint Committee do hereby state on solemn affirmation as under –

1) I say and submit that this Hon'ble Tribunal vide Order dated 9/6/2021 constituted a Joint Committee of CPCB, SEIAA, MPCB and the District Magistrate, Pune and directed the committee to submit the report. Accordingly, on 24/1/2022 the joint Committee submitted its report before this Hon'ble Tribunal, which was taken on record.

2) I say and submit that Hon'ble Tribunal vide Order dated 23/3/2023 directed the joint committee to visit the spot and conduct the inspection in the presence of the representative of the

Applicant or the Applicant in person as well as the representative of Respondent No.12-Project Proponent. In compliance of the said Order, representatives of the CPCB; PMRDA; the WRD Department (Irrigation Department); the District Magistrate, Pune and MPCB carried out the visit at the site in question on 17/5/2023 in presence of the applicant and the representatives of the Respondent No.12-Project Proponent. A copy of the letter showing presence of the representatives of the joint committee and other necessary Gov. Departments along with the representatives of the applicant and Res. No. 12 is attached and annexed herewith as an **Annexure – I.**

3) I say and submit that during the visit, the joint committee sought the information of Blue line and Red line from the said river and the said project from the Irrigation Department about the construction of project 'River Front' carried out by the Respondent No. 12 in prohibited zone of blue flood line of Pawana River.

4) I say and submit that the Executive Engineer, Khadakwasala Irrigation Department vide letter dated 22/8/2023 informed that for deciding Blue line and Red Line near the Pawana River and the said project confirmation of the revenue records of the said river is necessary; therefore; the Irrigation Department for the purpose of measurement of land near the said river for revenue records at Vil. Bebedohol has paid Rs. 15,000/- to Bhumi Abhilekh Department (Land Record Dept.). It is further informed that Bhumi Abhilekh Department gives online appointment for land measurement and accordingly on 11/12/2023 an appointment has been given for land measurement for land located at Gat no. 1 Vil. Bebedohol. A copy of the letter dated

NOTARY MANGALA N. WAKHARE PUNE CITY MAHARASHTRA REG. NO. 15781 EXPIRY DT. 05/12/2024 GOVERNMENT OF INDIA

22/8/2023 received from the Irrigation Department is attached and annexed herewith as an **Annexure – II**. As the letter is in vernacular language, the contents of the said letter are explained as above.

5) I say and submit that for submitting detailed Joint committee Report, the land measurement is necessary for confirming the Blue line and Red Line. Considering the letter dated 22/8/2023 received from the Irrigation Deptt., it is humbly prayed on behalf of the Joint committee that this Hon'ble Tribunal may kindly grant time to the Joint Committee for submission of detailed report.

Solemnly affirmed on this ....25 AUG 2023... date of August, 2023 at Pune.

I know the affiant.

For and On behalf of the Joint Committee,

25/08/2023

ADVOCATE

(V. V. Killedar)
Sub-Regional Officer,
MPCB-Pune II

BEFORE ME

MANGALA N. WAKHARE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA

25 AUG 2023

NOTARY
MANGALA N. WAKHARE
PUNE CITY
MAHARASHTRA
REG. NO. 15781
EXPIRY DT. 05/12/2024
GOVERNMENT OF INDIA

FIVE RUPEES NOTARIAL

Annexure - I

Date - 17/05/2023

As per Hon'ble NGT order in O.A.No. 17/2021 (Tanaji Gambhire Vs Union of India & Ors) following committee members are present for the verification / inspection the site in question on. All the member are here by requested to submit there verification report in hard and soft copy to this office at the earliest to prepare final report on following email ID
sropune2@mpcb.gov.in

Sr. No	Name & Department	Mob. No	E-mail ID	Signature
1.	Pratik D. Bharne CPCB, RD, Pune	9428167876	pratik.cpcb@gov.in	(signed)
2.	Ajinkya Pawar ATP, PMRDA, Pune.	7774932983	Pmrda.bps.maval@gmail.com	(signed)
3.	Ashok Shete Sub Divisional Engg. WRD Dept (Irrigation)	9850124097	sheteashok1504@gmail.com	(signed)
4.	Prasha Kedar नि.ना.तहसिलदार मावळ	9422030898	tahsildarmaval@gmail.com	(signed)
5.	Vijay Patil	9822401000	eekidpune@gmail.com	(signed)
6.	Nitin R. Shinde	9545000067	sropune2@mpcb.gov.in	(signed)
7.	Adv. Vijay Mhaske Representative from Complainant	7058127330	adv.vijaymhaske@gmail.com	(signed)

8. Veer Bharti Koul (9960400259) ~~veerk@xrbia~~ Veerkoul@xrbia.com (signed)

9. Pravin Chaudhari (9869761884) Secretary secretary@xrbiariverfront.com (signed)

10. Tanaji B. Gambhire - 9420181896 (signed)
tanaji_gjune@yahoo.com
(original Applicant) 12:50 PM

NOTARY GOVERNMENT OF INDIA MANGALA N. WAKHARE PUNE CITY MAHARASHTRA REG. NO. 15781 EXPIRY DT. 08/12/2024

Annexure II

जा.क्र.खपावि/प्रशा-१/ पवना/४५३७/ सन २०२३

कार्यकारी अभियंता
खडकवासला पाटबंधारे विभाग, पुणे-११
दि- २२/०८/२०२३

प्रति,

मा. अधीक्षकअभियंता
पुणे पाटबंधारे मंडळ,
पुणे-११

विषय- नॅशनल ग्रीन ट्रिब्युनल, दावा क्र. १७/२०२१ तानाजी गंभीरे विरुध्द युनीयन ऑफ इंडीया व इतर

संदर्भ- १) दि १७/५/२०२३ रोजी मौजे- बेबेडओहळ येथील हरीत न्यायाधीकरण, (वेस्टर्न झोन) पुणे यांनी नेमेलेल्या समितीची एक्झर्बीया यांच्या रहिवासी गृह प्रकल्पाची क्षेत्रीय पाहणी बाबत.

२)उपविभागीय अभियंता, उपसा जलसिंचन उपविभाग, पवनानगर यांचे पत्र क्र. /७८७/२०२३,दि.०४/०८/२०२३

उपरोक्त विषयान्वये मे. हरीत न्यायाधीकरण, (वेस्टर्न झोन) पुणे या कोर्टात तानाजी बाळासाहेब गंभीरे विरुध्द युनीयन ऑफ इंडीया व इतर दावा क्र. १७/२०२१ प्रलंबीतआहे. मे. हरीत न्यायाधीकरण, (वेस्टर्न झोन) पुणे यांनी या दाव्या संदर्भात समिती स्थापन करण्यात आलेली असून या समिती मध्ये जलसंपदा विभागा तर्फे मा. कार्यकारी अभियंता खडकवासला पाटबंधारे विभाग, पुणे प्रतिनीधीत्व करतात व तसेच या केस मध्ये जलसंपदा विभागास प्रतीवादी करण्यात आलेले आहे. दि. १७/५/२०२३ रोजी कमीटीची क्षेत्रीय पाहणी करण्यातआलेली आहे. यावेळी एक्झर्बीया रहिवासी गृह प्रकल्पामध्ये नदीपासून अंदाज घेवून निळी रेषा व लाल रेषा जमीनीवर आखण्यात आलेली होती परंतु कमीटीने पवना नदीच्या महसूली हद्द निश्चीत करुन व त्या पासून जलसंपदा विभागाने आखणी करण्यात आलेली निळी रेषा व लाल रेषा निश्चीत कुठे येतात याबाबत भूमी अभिलेख तर्फे मोजणी करुन नदीच्या महसुली हद्दी निश्चीत करणेबाबत सूचना दिलेल्या होत्या यानुसार मौजे बेबेडओहळ हद्दीतील एक्झर्बीया या गृहप्रकल्पाचा सर्वे नं १ व नदीच्या दुस-या बाजुकडील मौजे- उर्से हद्दीतील सर्वे नं ४३२, ४३५, ४३६ यांची मोजणी करुन नदीचे महसूली हद्दी निश्चीत करुन घेणेसाठी विभागीय कार्यालयाने दि ३०/६/२०२३ रोजी चलनाव्दारे मौजे- बेबेडओहळसाठी रु. १५०००/- रक्कम व मौजे उर्सेसाठी रु. ४५०००/- रक्कम भुमीलेख कार्यालयास अदा करण्यात आली आहे.

NOTARY GOVERNMENT OF INDIA MANGESH N. WAKHARE PUNE CITY MAHARASHTRA REG. NO. EXPIRY DT. 05/12/2024

भूमी अभिलेख कार्यालयाच्या मोजणीच्या तारखा ऑनलाईन दिल्या जातात त्यानुसार मौजे- बेबेडओहळ गट क्र. १ च्या मोजणी साठी दि ११/१२/२०२३ व मौजे- उर्से गट क्र. ४३२, ४३५, ४३६ च्या मोजणीसाठी दि १३/१२/२०२३ तारीख देण्यात आलेली आहे. उपविभागीय अभियंता उपसा जलसिंचन उपविभाग, पवनानगर यांनी मावळ येथील उपअधिक्षक भूमि अभिलेख वडगाव मावळ यांच्या समवेत चर्चेव्दारे सदर मोजणी हि मे. हरीत न्यायाधीकरण, (वेस्टर्न झोन) नेमलेल्या समितीच्या आदेशावरुन करण्यात येत असल्यामुळे तातडीने

मोजणी करण्याचे विनंती करण्यात आली आहे परंतु पावसाळा हंगाम असल्यामुळे मोजणी प्रक्रीया बंद आहे त्यामुळे पावसाळा हंगाम संपल्यानंतर सर्वसाधारण माहे ऑक्टोबर मध्ये मोजणी कामास सुरवात होईल असे सांगण्यात आलेले आहे. तरी उपविभागीय कार्यालयास भूमी अभिलेख या कार्यालयाने माहे ऑक्टोबर २०२३ मध्ये संपर्क करण्याचे सूचीत केले असल्याचे संदर्भीय पत्र क्र.२ ने उपविभागीय कार्यालयाने या कार्यालयास कळविले आहे. तरी याबाबतची माहिती सर्व समितीचे सदस्य यांना ई-मेलव्दारे मंडळ स्तरावरुन कळविण्यात यावे, हि विनंती.

स्थळप्रत मा. का.अ. यांना मान्य असे.

सोबत-१ . मोजणी फी अदा केलेल्या छायांकीत प्रती
२. भुमी अभिलेख कार्यालयाचे ऑनलाईन तारखेच्या छायांकीत प्रती

उपकार्यकारी अभियंता
खडकवासला पाटबंधारे विभाग,
पुणे-११

प्रत- महाराष्ट्र प्रदुषण नियंत्रण मंडळ, मुंबई यांना माहितीस्तव सविनय सादर.
प्रत- महाराष्ट्र प्रदुषण नियंत्रण मंडळ, पुणे यांना माहितीस्तव सविनय सादर.
प्रत- नगररचना विभाग, पुणे यांना माहितीस्तव सविनय सादर.
प्रत- मा. जिल्हाधिकारी, पुणे यांना माहितीस्तव सविनय सादर.
प्रत- पुणे महानगर विकास प्राधिकरण, पुणे यांना माहितीस्तव सविनय सादर.
प्रत- उपविभागीय अभियंता, उपसा जलसिंचन उपविभाग, पवनानगर यांना माहितीसाठी व पुढील कार्यवाहीसाठी रवाना.